

(b) Complaints were received on wrong disclosures at the time of draft Red Herring Prospectus ("DRHP") filed by BSE Ltd. and Red Herring Prospectus ("RHP") dated January 11, 2017 post listing of BSE Ltd.

With respect to complaints received at the time of DRHP, same were examined by SEBI while issuing observations on DRHP and Lead Manager of the issue confirmed and undertook to incorporate appropriate disclosures and risk factors in the offer document.

With respect to complaints received post issue *i.e.* after listing of BSE Ltd., SEBI found that all relevant disclosures have been made in the RHP and therefore, disclosures in RHP were in compliance with the spirit and the text of the SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009. Accordingly, a reply was also sent to the complainant informing the same.

#### **Funds released to Andhra Pradesh after reorganization**

2580. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether it is in the notice of Government that the financial condition of Andhra Pradesh is in a precarious stage after bifurcation;

(b) if so, the details thereof along with financial support extended by Government;

(c) the details of funds released under different heads to the State since reorganisation;

(d) whether Government is due to release funds under different heads under the Reorganisation Act to Andhra Pradesh;

(e) if so, the details thereof, Ministry-wise and if not, the funds released so far; and

(f) the details of utilisation certificates submitted and pending towards the funds released so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) As per the final State Budget 2019-20 of the State of Andhra Pradesh presented on 12.07.2019, Y-o-Y growth of Gross State Domestic Product

(GSDP) at Constant Prices has increased from 9.2% in 2014-15 (TRE) to 11.02% in 2018-19 (AE). Further, Revenue Deficit of the State has decreased from ₹24315 crore in 2014-15 to ₹16152 crore in 2017-18 and is estimated to be ₹11655 crore in 2018-19 (RE) and ₹1779 crore in 2019-20 (BE). Capital Expenditure has risen from ₹ 11409 crore in 2014-15 to ₹14172 crore in 2015-16, ₹15181 crore in 2016-17, ₹13491 crore in 2017-18 and is estimated to be ₹20398 crore in 2018-19 (RE) and ₹32293 crore in 2019-20 (BE). Details of central transfers to the State of Andhra Pradesh post bifurcation by the Ministry of Finance are as follows:—

(₹ in crore)

Sl. No.	Head	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20 (As on 06.03.2020)
1.	Devolution from Central taxes and Duties	13764.63	22825.66	26523.99	29212.55	29192.00	26830.69
2.	Finance Commission Grants*	4096.16	8555.62	8044.75	6974.58	6553.04	3343.08
3.	Special Assistance	4403.00	1658.07	1976.50	-	15.81	-

\*including NDRF.

Source: Union Budget and State Budget documents.

(d) and (e) Ministry of Home Affairs is the Nodal Ministry for the implementation of Andhra Pradesh Reorganisation Act (APRA), 2014. However, details of the central assistance released to the State of Andhra Pradesh following provisions in the Andhra Pradesh Reorganisation Act, 2014 by Ministry of Finance are given in Statement (See below).

(f) Grants-in-aid to States are released based on the applicable guidelines by the Union Government. The monitoring of the Utilisation Certificates submitted by the State Government of Andhra Pradesh against Central Assistance released, wherever applicable is carried out by the concerned Ministries/Departments and/or NITI Aayog as per extant guidelines and GFRs.

**Statement***Details of releases made to the Successor State of Andhra Pradesh post bifurcation*

Central Assistance provided under Andhra Pradesh Re-organization Act (APRA), 2014 to Andhra Pradesh

Provisions of APRA, 2014		Releases						Total up to FY 2019-20
Items identified for providing 'Special Assistance'		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	
Section 46(2)	Resource gap	2303.00	500.00	1176.50	-	-	-	3979.50
Sections 46(2) & (3) and 94 (2): Special Development Package for backward areas.	Development Grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region	350.00	350.00	350.00	-	-	-	1050.00
Sections 6 & 94 (3) & (4): Central support for creation of new capital city	Assistance for Capital City and Development of essential infrastructure etc.	1500.00*	550.00	450.00	' -	-	-	2500.00
Section 90(1) Polavaram Irrigation Project **	Polavaram Irrigation Project	250.00#	600.00^	2514.70#	2000#	1400#	1850#	8614.70
SUB TOTAL		4403.00	2000.00	4491.20	2000.00	1400	1850	16144.20
Special Assistance Measure		15.81s	15.81					
GRAND TOTAL		4403.00	2000.00	4491.20	2000.00	1415.81	1850.00	16160.01

\$: Repayment of interest for the Externally Aided Projects (EAPs) signed and disbursed from 2015-16 to 2017-18 by the State.

#: Provided by Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD&amp;GR).

^: Includes grant of ₹ 200 crore released by Department of Expenditure.

\*: Funding of 100% of the remaining cost of irrigation component only of the project for the period starting from 01.04.2014, to the extent cost of the irrigation component on that day would be provided.

\*: Including ₹ 1000 crore released by Ministry of Urban Development.